NATIONAL COMPANY LAW TRIBUNAL SİNGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/620/ (IB)/2017

NAME OF THE PETITIONER(S)

: KASTURI AND SONS LTD

NAME OF THE RESPONDENT(S)

: KAVYA ADVERTISING AND MARKETING PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. AISH WARYA · V

COUNSEL FOR PETITIONER

Jul F

FOR RAP PARTNERS

<u>ORDER</u>

Counsel for petitioner present and stated that notice sent to the respondent returned unserved with endorsement 'left'. Counsel for petitioner is directed to send fresh notice alongwith copy of petition to the respondent and file proof of the same by way of an affidavit on the next date of hearing. Put up on 21.11.2017 at 10.30 A.M.

-Sd -

K Anantha Padmanabha Swamy Member (Judicial)